

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
CHENNAI**

S.No.	Application No.	Appeal No.	Appellant	Respondent
1.	ST/Misc[WD]/41844/2018	ST/40438/2013	CC, CCE & ST Salem	KPN Tours and Travels Pvt. Ltd.
2.	ST/Misc[WD]/41863/2018	ST/40462/2013	CC, CCE & ST Salem	N. Sivabakkiam
Arising out of Order in Appeal No.34/2012-ST (RF) dt. 30.11.2012 passed by Commissioner of Central Excise (Appeals), Salem				

Appearance :

Shri Jagan Babu, AC (AR)
For the Appellant

None
For the Respondent

CORAM :

Hon’ble Shri Madhu Mohan Damodhar, Member (Technical)
Hon’ble Shri P. Dinesha, Member (Judicial)

Date of hearing / decision : 14.02.2019

FINAL ORDER No. 40306-40307 / 2019

Per Bench

The MAs in all these cases have been filed for withdrawal of appeals on the ground that they are below the monetary limit prescribed as per the litigation policy. The applications are acceded to. None present for the respondents. MAs (WD) are allowed. Appeals are dismissed as withdrawn.

(dictated and pronounced in court)

(P. Dinesha)
Member (Judicial)

(Madhu Mohan Damodhar)
Member (Technical)

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Appeal No.